

(c) All States/Union Territories (Except Dadra and Nagar Haveli) have decided to implement the programme.

(d) Targets of rural youth to be training in Madhya Pradesh and Maharashtra are as under:

	Madhya Pradesh	Maharashtra
1980-81	18,320 (No.)	11,840 (No.)
1981-82	18,320 (No.)	11,840 (No.)

(e) The main thrust of the scheme is on equipping rural youth with necessary skills and technology to enable them to settle in self-employment. No precise estimates in this regard can be given.

#### Revision of Priority Dates

873 SHRI R. L. P. VERMA Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the 'List of Priority Dates' of Government employees eligible for Government accommodation which is required to be compiled annually by the Directorate of Estates, has not been revised since July, 1978;

(b) if so, the reasons therefor;

(c) whether as a result, a large number of employees who are eligible for higher type of accommodation for the last two years are offered lower type of accommodation by the Directorate of Estates; and

(d) when it is proposed to revise the list?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH: (a) and (b). The current allotment year is for the period 1st December, 1978 to 31st December, 1980. The applications compiled with reference to the emoluments drawn on the specified basic date are not revised during the currency of the allotment year.

(c) According to the allotment rules, entitlement of an officer is determined on the basis of emoluments drawn by him on a date specified for the allotment year. As such, if the emoluments of an officer increases after that date (which for the current allotment year is 1st July, 1978), such increase in emoluments is not taken into account for determining his entitlement. He is, therefore, not entitled to a higher type on the basis of subsequent increase in his emoluments.

(d) The matter is under consideration

#### Demand and Supply of Foodgrains under Food for Work Programme

874. SHRI JYOTIRMOY BOSU. Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the State-wise demand for foodgrains on account of Food for Work Programme during the years 1979-80 and 1980-81 separately;

(b) the State-wise quantity of foodgrains allotted by the Centre and the quantity made available and utilised during the years 1979-80 and 1980-81;

(c) whether the Centre has stopped supply of foodgrains to the States on account of Food for Work Programme;

(d) if so, on what grounds; and

(e) when the National Rural Employment Programme is expected to be ready for implementation and what are its salient features?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI BALESHWAR RAM): (a). Statements (No. I and II) indicating the demands for foodgrains received from States/Union Territories for 1979-80 and 1980-81 under Food for Work Programme are laid on the table of the House [Placed in library See. No. LT-1412/80].

(b) Statements (No. III and IV) indicating the quantities of foodgrains allocated, released and utilised

by different States/Union Territories during the years 1979-80 and 1980-81 are laid on the table of the House [Placed in library See No. LT-1412/80].

(c) No, Sir. However, Food for Work Programme stands replaced by National Rural Employment Programme.

(d) Question does not arise.

(e) The National Rural Employment Programme is already in operation. A copy of the guidelines incorporating the salient features of the Programme is laid on the table of the House [Placed in Library. See No. LT-1412/80].

**नये कालेज और विश्वविद्यालय खोलने के बारे में नीति**

875. श्री बौद्ध राम सारण : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार और विश्वविद्यालय अनुदान आयोग की नीति नये कालेज और विश्वविद्यालय न खोलने की है ; और

(ख) यदि नहीं, तो उन स्थानों पर नये कालेज और विश्वविद्यालय खोलने की अनुमति न देने के क्या कारण हैं जहां उनके लिए अपेक्षित स्कूल, भूमि, भवन, पर्याप्त संख्या में विद्यार्थी और अन्य सुविधायें उपलब्ध हैं और जहां के लोग ऐसी मांग कर रहे हैं ?

शिक्षा तथा समाज कल्याण मंत्री (श्री एस. बी. चड्ढा) : (क) उच्च शिक्षा के क्षेत्र में, छटी योजना में रखा गया मुख्य कार्य है वर्तमान संस्थाओं को सुदृढ़ करना, पहले से बनाई जा चुकी सुविधाओं का अधिकतम उपयोग और विस्तार का सावधानी पूर्वक नियमन/ विश्वविद्यालय अनुदान आयोग ने राज्य सरकारों को यह सुझाव दिया था कि नए विश्वविद्यालय स्थापित करने का निर्णय

करने से पहले उन्हें राज्य में उपलब्ध सुविधाओं और उनके उपयोग का समुचित सर्वेक्षण करना चाहिए ताकि शैक्षिक आवश्यकताओं और संसाधनों की उपलब्धता की दृष्टि से और अधिक विश्वविद्यालयों की आवश्यकता स्पष्ट रूप से सिद्ध की जा सके। जहां तक कालेजों का संबंध है आयोग ने यह सिफारिश की थी कि उन क्षेत्रों को छोड़कर, जिन्हें पिछड़े क्षेत्र निर्धारित किया जाता है और जहां उच्च शिक्षा की सुविधाएं अपर्याप्त हैं, सामान्यतः कोई नया कालेज स्थापित नहीं किया जाना चाहिए।

(ख) नए विश्वविद्यालयों की स्थापना अथवा नए कालेजों की स्थापना की संस्वीकृति की जिम्मेदारी मुख्यतः राज्य सरकारों की है और उन्हें नई संस्थाओं की जरूरत के संबंध में संतुष्ट होना होता है। जबकि इस प्रयोजन के लिए राज्य सरकारों को केन्द्रीय सरकार अथवा विश्वविद्यालय अनुदान आयोग से किसी औपचारिक स्वीकृति की जरूरत नहीं होती, फिर भी जून, 1972 के बाद स्थापित नए विश्वविद्यालयों और कालेजों को आयोग की वित्तीय सहायता का पात्र बनने के लिए विश्वविद्यालय अनुदान आयोग द्वारा उपयुक्त घोषित किए जाने की जरूरत है।

#### Government Accommodation for persons owning Houses

876. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Central Government Employees who own their own houses in Delhi/New Delhi were not being allotted the Government residences in the past;

(b) whether it is also a fact that recently the Government has taken a decision to allot Government accommodation to such employees also;